

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-520

IB-513/ND/2020

IA-5140/2023, IA/5673/2021, IA/2402/2023

IN THE MATTER OF:

M/s. Salasar Builders

....Applicant

Vs.

North Rajasthan Infracon Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 16.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **20.05.2024.**

Sd/-
(Court Officer)